

National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

File No. 10/35/2021-NCLT

Date: - 09.04.2021

OFFICE MEMORANDUM

Subject:- Declaration of holiday on 14th April, 2021- Birthday of Dr. B.R. Ambedkar. Ref.:- DoPT Order No. 12/4/2020-JCS dated 31.03.2021.

The National Company Law Tribunal (Principal Bench and Regional Benches) and offices, shall remain closed on Wednesday, the 14th April, 2021, on account of the birthday of Dr. B.R. Ambedkar.

This issues with the approval of Hon'ble Acting President, NCLT, New Delhi.

(Shiv Ram Bairwa) Registrar, NCLT.

Copy forwarded for information and necessary action to:-

- 1. PS to Hon'ble President, NCLT, New Delhi.
- 2. Hon'ble Members, NCLT.
- 3. PS to Secretary, NCLT.
- 4. PS to Registrar, NCLT.
- Officers of all NCLT Benches.
- 6. PPS To Secretary, Ministry of Corporate Affairs, New Delhi.
- 7. PS to Joint Secretary, MCA, New Delhi
- NCLT Website/ Notice Board.